Revival of Industrial Sector in Jammu and Kashmir

2490. SHRI T. S. BAJWA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether Government have any proposal to revive the ailing Industrial Sector of Jammu and Kashmir especially Jammu during the Tenth Five Year Plan; and

(b) if so, the details thereof along with the amount to be allotted during this period?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI CHENNAMANENI VIDYA SAGAR RAO): (a) and (b) The Union Government has granted Industrial Incentive Package for the State of Jammu and Kashmir. The package of incentives for Jammu and Kashmir does not provide for revival of ailing Industrial Sector in Jammu and Kashmir during the Tenth Five Year Plan. Hence, no amount has been allotted under the package for revival of the ailing industries in Jammu and Kashmir, during the Tenth Five Year Plan. Under the existing policy on industrial sickness, the Board for Industrial and Financial Reconstruction (BIFR), a quasi-judicial body, deals with the problem of sick industrial companies. Revival of sick industrial units is also undertaken by amalgamation/merger of sick units with healthy units and this is encouraged by granting income tax concession, etc. to healthy units, which undertake such amalgamation. The Reserve Bank of India has also issued guidelines to banks and financial institutions for strengthening the monitoring systems and arresting industrial sickness at the incipient stage.

Impact of FDI on industrial output

2491. SHRI SURESH PACHOURI: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the impact of FDI on the growth of industrial output;

(b) how far the FDI has been able to increase productivity in the industrial sector; and

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